

6

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/70/(IB)/2017  
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES  
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Counsel for petitioner present. No representation on behalf of the respondent. As seen from the previous orders, it was stated that the matter was likely to be settled between the parties. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondent. The matter is adjourned for hearing submissions by both the counsels. Put up on 14.12.2017.

*-sdr*  
S Vijayaraghavan  
Member (Technical)

*-sdr*  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc